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O.A.NO.156 OF 2006

ORDER DATED 09.08.07

None is present for the Applicant even though there are three Counsels on record. On the other hand, Mr.S.Barik,Ld.ASC for the Respondents is present.

2. It is seen from the order sheet that the applicant is absent on many occasions ~~eg. on~~ 27.03.07, 07.05.07 and 06.07.07. Hence, this O.A. is dismissed for default ~~for~~ non prosecution.

Chhabra Chhaya
MEMBER(ADMN.)

Lok
VICE-CHAIRMAN

Or. off. 9.8.07

copy of order
may be given to
both counsels

R
17.8.07

Par
S. O. (J)